

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**COURT - 2**

ITEM No.216  
CP(IB)/142(AHM)2021

**Proceedings under Section 95 IBC**

**IN THE MATTER OF:**

Union Bank of india

.....Applicant

V/s

Navin Kumar Tayal  
(Corporate Guarantor)

.....Respondent

**Order delivered on: 30/01/2024**

**Coram:**

**Mrs. Chitra Hankare, Hon'ble Member(J)**

**Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)**

**PRESENT:**

For the Applicant : Mr. Vatsal Trivedi, Adv.

For the Respondent : Mr. Harmish Shah, Adv.

**ORDER**

Transfer order to court 1 is not yet received, hence, matter stands adjourned to 15.04.2024.

-Sd-

**DR. V. G. VENKATA CHALAPATHY**  
**MEMBER (TECHNICAL)**

-Sd-

**CHITRA HANKARE**  
**MEMBER (JUDICIAL)**